

(8)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH  
NEW BOMBAY - 400614

ORIGINAL APPLICATION NO.742/89

Ramsubhag Rambodh Varma  
Ashok Nagar  
Mukhia Dhobi Chawl  
Waldhun, Kalyan  
Dist. Thane .. Applicant

v/s.

General Manager  
Central Railway  
Bombay V.T. .. Respondent

Coram: Hon'ble Shri Justice U C Srivastava, V.C.  
Hon'ble Shri M Y Priolkar, Member (A).

APPEARANCES:

Shri L M Nerlekar  
Advocate  
for the applicant

Shri Subodh Joshi  
Advocate  
for the respondents

ORAL JUDGMENT DATED: 29.4.1991  
(PER: U.C. Srivastava, Vice Chairman)

The applicant was working in the office of Station Superintendent, Diwa Junction, Central Railway with effect from 31.1.81 and was appointed as substitute Khalasi with effect from 1.1.86. against a sanctioned post of Khalasi. In this application the applicant has prayed that directions be issued to respondents to issue posting order with effect from 1.6.1989 as on duty and also direct the respondents to pay the salary to the applicant from 1st June 1989. The applicant has stated that on completion of computerisation work it has been decided to reduce the strength of Class-IV staff of S&T Department by transferring few posts to their parent departments where they are maintaining their lien. The applicant